

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00008/2019

IN

ORIGINAL APPLICATION NO.170/00522/2016

DATED THIS THE 25th DAY OF JUNE, 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Krishna Mohan T.R
S/o T.P. R. Nambisan
Aged about 62 years,
Senior Scientist Rank-F (retd)
CSIR Bangalore
R/at No. 162/1,
Basavanagar Main Road
Bangalore 560 037

...Review Applicant

(By Party in Person)

V/s.

1.Union of India
Ministry of Science
And Technology
Represented by its Secretary
New Delhi.

2.Department of
Scientific And Industrial Research (DSIR)
Represented by its Secretary
New Delhi

3.Director, NAL
Old Airport Road,
Bangalore – 560 017

4. Head, CSIR, Fourth Paradigm Institute
NAL (Belur Campus) WTC Road,
Bangalore – 560 037

.... Review Respondents

(By Shri K. Ananda, Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. The matter is in a very small compass. We had in fact allowed the case of the applicant and it seems that the applicant who is appearing in person has not understood the significance of the wordings. If, at all, he is aggrieved that the respondents have not complied with the order, he has to file a Contempt application not Review application. RA is dismissed. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in R.A. No.8/2019

Annexure-RA1: Copy of the order dated 2.8.2018 in OA.522/2016

Annexure-RA2: Copy of the order dated 17.12.2018 in MA.435/18 in OA.522/2016

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